

**HIGH COURT OF TRIPURA
AGARTALA**

NOTIFICATION

Dated, Agartala, the 15th October, 2020

It is hereby notified that **Ms. Pratibha Laxmi**, newly appointed Grade-III Officer of Tripura Judicial Service, who has been posted as Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Court No.3, Agartala, West Tripura District *in place of Smti. Mitra Das, Judicial Magistrate First Class-cum-Civil Judge (Jr. Div.), Agartala, West Tripura District* vide this Registry's Notification No. F.13(1)(a)-HC/2020/14734, dated 14.10.2020, shall also **hold the concurrent charge** of the Court of Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.), Court No.4, Agartala, West Tripura District in addition to her own duties until further order.

Ms. Laxmi is hereby directed to take over the charge from Smti. Mitra Das, so as to enable Smti. Das to join her new assignment immediately.

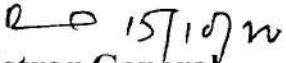
By order,
Sd/-
(D. M. Jamatia)
Registrar General

No.F.13(1)(a)-HC/2020/14801-50 Dated, Agartala, the 15th October, 2020

Copy to:-

01. The Principal Secretary to His Lordship Hon'ble the Chief Justice, High Court of Tripura, Agartala.
02. The Secretary to His Lordship Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala.
03. The Secretary to His Lordship Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala.
04. The Personal Assistant attached to His Lordship Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala.
05. The LR & Secretary, Law Department, Government of Tripura, Agartala for information.
06. The Director, Tripura Judicial Academy, Agartala.

07. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar/ North Tripura Judicial District, Dharmanagar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/Sepahijala Judicial District, Sonamura for information and necessary action.
08. The Registrar (Vigilance), High Court of Tripura, Agartala.
09. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Member Secretary, Tripura State Legal Services Authority, Agartala.
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
12. **The Judge, Family Court**, Kailashahar, Unakoti Judicial District/ Agartala, West Tripura Judicial District/ Udaipur, Gomati Judicial District/ Ambassa, Dhalai Judicial District/ Khowai, Khowai Judicial District/ Sonamura, Sepahijala Judicial District.
13. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
14. The Joint Registrar, High Court of Tripura, Agartala.
15. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.)**, Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ South Tripura Judicial District, Belonia/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambassa.
16. All Deputy Registrars, High Court of Tripura, Agartala.
17. **Smti. Mitra Das**, Judicial Magistrate First Class-cum- Civil Judge (Jr. Div.), Court No.3, Agartala, West Tripura District for information and strict compliance.
18. **Ms. Pratibha Laxmi**, newly appointed a Grade-III Officer of Tripura Judicial Service for information and strict compliance.
19. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District.
20. The Treasury Officer, Belonia, South Tripura Revenue District.
21. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
22. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.
23. The Superintendent (Establishment/Acctt. Section), High Court of Tripura, Agartala.
24. Personal file of the Officers concerned.
25. ORDER FILE.


Registrar General